THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

<u>NOTIFICATION</u>

Dated Guwahati the 27/ 05 / 2025

No.HC.VII-12/2025 / 3497 /A. Shri Partha Sarathi Barman, LDA/JAA, Office of the District & Sessions Judge, Dima Hasao is transferred and posted against the vacant post of LDA/JAA, in the establishment of District & Sessions Judge, Cachar, Silchar.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.

The transferred employee will be placed at the bottom of the cadre in the establishment to which he is transferred, i.e., he will be treated as the junior most in his cadre on the date of joining.

By Order, Sd/- Romen Baruah REGISTRAR (VIGILANCE)

Memo No.HC.VII-12/2025/3498-3518/A. Dated: 27/05/2025 Copy to:-

- 1. The L.R. Cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The District & Sessions Judge, Cachar, Silchar for information and necessary action.
- The District & Sessions Judge, Dima Hasao. He is requested to release Shri Partha Sarathi Barman, LDA/JAA, Office of the District & Sessions Judge, Dima Hasao in order to enable him to join at his new place of posting immediately.
- 6. The Joint Registrar (______), Gauhati High Court, Guwahati.
- 7. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
- 8. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Judge, Gauhati High Court, Guwahati.
- 9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website and send e-mail to the Officers and staff Concerned.
- 10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 11. Shri Partha Sarathi Barman, LDA/JAA, Office of the District & Sessions Judge, Dima Hasao.

K 27.5. 2015

REGISTRAR (VIGILANCE) GAUHATI HIGH COURT, GUWAHATI Mmar 105 2025